

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 18/BB/2018	-	For compliance of objections	Rule 6 of I&B	M/s Sree Vinayaka Buildwell Projects Ekoanta Corporation V/s M/s Nitesh Estate Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

ORDER

Matter is listed 2nd time for compliance of objections. No representation for Petitioner/Operational Creditor. Registry is directed to address a letter to the Petitioner for compliance of objections. If Petitioner fails to comply the objections, then orders will be passed according to law. List it on 02/02/2018.


Member (T)


Member (J)